

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) No such data is maintained at the Central level. The Unorganized Workers' Social Security Act, 2008, has been enacted to provide social security relating to life and disability cover, health and maternity benefits, old age protection to the unorganized workers including domestic workers. Various Ministries/Departments of the Central Government are implementing such social security schemes like Indira Gandhi National Old Age Pension Scheme (Ministry of Rural Development); National Family Benefit Scheme (Ministry of Rural Development); and maternity and Health Benefit Schemes (Ministry of Health and Family Welfare). In addition, the Central Government has recently converged the social security schemes of Aam Aadmi Bima Yojana (AABY) with Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY) to provide life and disability coverage to the unorganised workers including domestic workers for the age group of 18 to 50 years depending upon their eligibility. Converged PMJJBY gives coverage of ₹ 2 lakhs on death at premium of ₹ 330/- per annum while converged PMSBY gives coverage of ₹ 2 lakhs on accidental death besides disability benefit as per scheme at premium of ₹ 12 per annum. These converged schemes are being implemented by Life Insurance Corporation of India. The annual premium is shared on 50:50 basis by the Central Government and the State Governments/State Nodal agencies.

(c) Discussion are underway for formulating a National policy for Domestic Workers. One of the salient features of the policy relates to developing a mechanism to regulate the placement agencies. Moreover, whenever complaints are received against any placement agency, action is taken against as per law. An advisory has also been issued to the State Government requesting them to formulate a policy at their own level to regulate the placement agencies.

Unemployed educated youths registered in employment exchanges

1357. SHRI MANAS RANJAN BHUNIA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the number of unemployed educated youths registered in employment exchanges in various States is increasing;

(b) if so, the numbers of registered unemployed educated youths in the country, State-wise; and

(c) the steps taken by the Government to provide employment to them?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) As per the information received

from the States, the number of educated job seekers, all of whom may not necessarily be unemployed, registered with live register of employment exchanges in the country were 4.00 crore in 2013 and 4.04 crore (provisional) in 2014. Data for the year 2015 to 2017 is not available. The State-wise details are given in the Statement (*See below*).

(c) The Employment generation and improving employability has been the priority concern of the Government. The Government is implementing various programmes in this direction like encouraging private sector of economy, fast tracking various projects involving substantial investment and increasing public expenditure on schemes like Prime Minister's Employment Generation Programme (PMEGP), Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Pt. Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY) and Deendyal Antodaya Yojana-National Urban Livelihoods Mission (DAY-NULM).

In order to improve the employability of youth, around 22 Ministries/Departments run Skill Development Schemes across various sectors. MUDRA and START UPs schemes are initiated by the Government for facilitating self-employment.

Government has implemented the National Career Service (NCS) Project which comprises a digital portal that provides a nation-wide online platform for the job seekers and employers for job-matching in a dynamic, efficient and responsive manner and has a repository of career content.

A Scheme called Pradhan Mantri Rojgar Protsahan Yojana (PMRPY) has been launched by the Government in the year 2016-17 for incentivizing industry for promoting employment generation.

Statement

Educated job-seekers registered with live register of employment exchanges in the country

(in lakh)

Sl. No.	State/UTs	Educated kjob-seekers (Provisional) (As on Dec., 2014)
1	2	3
1.	Andhra Pradesh#	12.68
2.	Arunachal Pradesh	0.33
3.	Assam	13.54

1	2	3
4.	Bihar	6.97
5.	Chhattisgarh	17.72
6.	Delhi	11.88
7.	Goa	1.39
8.	Gujarat	6.92
9.	Haryana	6.76
10.	Himachal Pradesh	7.09
11.	Jammu and Kashmir	2.05
12.	Jharkhand	4.16
13.	Karnataka	2.40
14.	Kerala	33.78
15.	Madhya Pradesh	12.46
16.	Maharashtra	32.95
17.	Manipur	4.90
18.	Meghalaya	0.28
19.	Mizoram	0.27
20.	Nagaland	0.48
21.	Odisha	10.37
22.	Punjab	2.73
23.	Rajasthan	5.76
24.	Sikkim*	-
25.	Tamil Nadu	78.09
26.	Tripura	3.23
27.	Uttarakhand	8.60
28.	Uttar Pradesh	58.62
29.	West Bengal	55.22
30.	Andaman and Nicobar Islands	0.30

204 <i>Written Answers to</i>		[RAJYA SABHA]	<i>Unstarred Questions</i>
1	2	3	
31.	Chandigarh	0.14	
32.	Dadra and Nagar Haveli	0.07	
33.	Daman and Diu	0.00	
34.	Lakshadweep	0.01	
35.	Puducherry	1.91	
GRAND TOTAL		404.04	

Telangana includes in Andhra Pradesh.

Note: No Employment Exchange is functioning in the State.

Hospital for beedi workers in Telangana

1358. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether upkeep of hospital set up in 2012 for the benefit of beedi workers at Naampalli near Vemulawada in Rajanna Sircilla District of Telangana has been neglected;

(b) if so, the reasons therefor; and

(c) by when the permanent buildings for the hospital would be constructed?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) to (c) Keeping in view the urgent medical needs of beedi workers of the locality, a dispensary on temporary basis is functioning at Naamapalli near Vemulawada in Rajanna Sircilla District of Telangana where one regular doctor, one pharmacist, one nurse and four MTS are presently posted and which caters to 30-40 patients per day.

The State Government of Telangana has allotted 11.2 acres of land for construction of the proposed Hospital at Sircilla and a compound wall has been constructed at a cost of ₹ 46.28 Lakhs on the said land.

As per the directions of Ministry of Finance regarding continuation of Central Government Schemes beyond 12th Finance Year Plan, orders have been issued for third party evaluation of the Labour Welfare Schemes including the Health scheme under which the LWO hospitals and dispensaries are functioning.